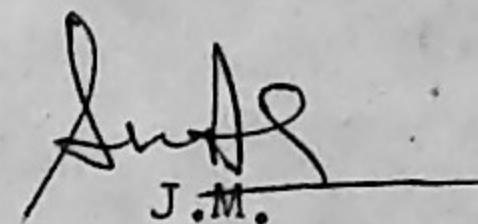


O.A. 1037/93

19-4-99

Hon'ble Mr. S.K.Agrawal, J.M.

None for the parties. On the perusal of order sheet it appears that none was present for the applicant on 29-10-98 and 25-1-99 and none is present for the applicant today even in the revised list. It appears that applicant has lost interest in this original application, therefore this original application is dismissed in default and for non-prosecution.



satya/